



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Thursday,5th September 2019]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:30 AM]

BEFORE:

MR. KAUSHIK KUMAR SHARMA - JOINT REGISTRAR (VIGILANCE)

COURT NO: 101

[LAWAZIMA MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/3758/2016	BINOY KUMAR BASUMATARY Versus THE STATE OF ASSAM AND 2 ORS	MR.P MAHANTA MS.P SAHARIA	SC, FOREST MR.R K BORAH
2	WP(C)/7174/2016	NAZIM UDDIN and ANR. Versus STATE OF ASSAM and 4 ORS.	MR.S K TALUKDAR MR.J M A CHOUDHURY MR.A B T HAQUE MS.P DAS	MR.S K MEDHI(R-5) MR.A DAS(R-5) MR.S DUTTAR-5 SC, SECONDARY EDUCATION
3	WP(C)/1421/2018	MRIDULA SARMAH Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR. N ZAMAN MR R DHAR MR. A GANGULY MR S PARASHAR MR T CHHETRI	SC, HIGHER EDU MS P BARMAN (SC, G.U., R-6) SC, FINANCE DEPTT., MR B GOGOI
4	WP(C)/7553/2018	AFSANA BEGUM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. B SAHARIA MR. A M BARBHUIYA F BEGUM MS. M MEDHI	GA, ASSAM
5	WP(C)/7879/2018	DEBOJIT PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MS. R DEVI	GA, ASSAM
6	MFA/161/2013	M/S. INDIAN OIL CORPORATION LTD. Versus EMPLOYEES' STATE INSURANCE CORPORATION and 108 ORS.	MR. N DEKA MR. M CHETIA MR. D DEKA MR. M GOGOI	MR. B D DAS(R-32) MR. H K SARMA MR. K K NANDI MR. S M BARUAH(R-7) MS. R BARUAH(R- 69 to 94) MR.I CHOUDHURY(R-10,20) MR. U K DAS (R-6,12,16,18,25,44,60,64,69,73,75,79,94) MR. S GOSWAMI MR. K PATHAK(R-85) MR. D NATH MS. M SHARMA(R- 69 to 94) SC, E S I
7	MFA/79/2017	ORIENTAL INSURANCE CO. LTD. Versus MIRA RABHA and 3 ORS.	MS.R D MOZUMDAR	MR.I H SAIKIA R-1 MR.K KALITA(R-1) MS.S KANUNGOE(R-1)
8	Arb.P./35/2016	PABITRA JIBAN BARUAH Versus M/S. SIZZLER RETAIL and LEISURE'S PVT. LTD. and 2 ORS.	MR.R HAZARIKA MR.J ROY MR.S BORTHAKUR MR.C CHAKRABORTY MS.S KAKATI	
9	I.A.(Civil)/2017/2019 in RSA/383/2017	MINUWARA BEGUM Versus ON THE DEATH OF AKMAL KHAN, HIS LEGAL HEIRS AND ANR.	MR. N HAQUE MR. S R BARBHUIYA MR M HUSSAIN	

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LEAVE NOTE OF ADVOCATES FOR 05/09/2019

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1)	MR. J P SHARMA	17-06-2019	To	31-12-2019
2)	MD. H BHUYAN	01-07-2019	To	11-09-2019
3)	MS J H CHOUDHURY	01-07-2019	To	11-09-2019
4)	MR A GOENKA	10-07-2019	To	20-09-2019
5)	MS D D ROY	07-08-2019	To	07-11-2019
6)	MS. S CHAKRAVARTY	21-08-2019	To	09-09-2019
7)	MR. R J BORDOLOI	26-08-2019	To	06-09-2019
8)	MR. R K MALAKAR	03-09-2019	To	13-09-2019
9)	MS R S SADIAL	05-09-2019	To	17-09-2019
10)	MR. M L PANDIA	05-09-2019	To	17-09-2019
11)	MR. A K BHATTACHARYYA	03-09-2019	To	04-10-2019
12)	MS. D GHOSH	04-09-2019	To	06-09-2019
13)	DR. B N GOGOI	03-09-2019	To	05-09-2019
14)	MR. A SARMA	03-09-2019	To	31-10-2019
15)	MR G GOSWAMI	05-09-2019	To	05-09-2019